

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II (SPECIAL BENCH)
CHENNAI**

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**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18-11-2020 AT 10.30 AM
THROUGH VIDEO CONFERENCING:**

**PRESENT: SMT. R. SUCHARITHA, MEMBER, (JUDICIAL)
SHRI B. ANIL KUMAR, MEMBER, (TECHNICAL)**

**APPLICATION NUMBER :
PETITION NUMBER : IBA/1218/2019
NAME OF THE PETITIONER(S) : S LAKSHMANAN & 1 ANOTHER
NAME OF THE RESPONDENT(S) : GREEN PEACE CONSTRUCTIONS PVT LTD
UNDER SECTION : 7 RULE 4 OF IBC 2016**

ORDER

Ld. Counsel Mr. Jesus Moris Ravi for the Applicant and Ld. Counsel Mr. J. Antony Jesuraja for the Respondent are present.

Counsel for the Respondent states that counter was filed on 02.01.2020 in S.R. No. 24.

Pleadings are completed.

List the matter on **21.12.2020** for hearing.

-sd-

**(ANIL KUMAR B)
MEMBER (TECHNICAL)**

-sd-

**(R. SUCHARITHA)
MEMBER (JUDICIAL)**

vs